

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2019 &**  
**IA NO. 435 OF 2019**

**Dated: 9<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**West Bengal State Electricity Transmission Company Limited ... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. Meet Malhotra, Sr. Adv.  
Mr. Diggaj Pathak  
Ms. Shweta Sharma  
Ms. Palak Singh  
Mr. Qasim Ali Khan  
Ms. Anushruti Tripathi

Counsel for the Respondent (s): ---

**ORDER**

Issue notice to the Respondents returnable on 07.05.2019. Dasti, in addition, is also permitted.

List the matter on **07.05.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

vt/ss

**(Justice N.K. Patil)**  
**Judicial Member**